## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

## ORDER SHEET

COURT NO.: 1 05.03.2021

C.P.C/350/73/2016 O.A./350/453/2015

SEFALI ROY

-V/S-

A K GOYEL & ORS

ITEM NO:51

FOR APPLICANTS(S) Adv. :

Ms. K. Bhattacharya

FOR RESPONDENTS(S) Adv.:

Mr. S. Chatterjee



Notes of The Registry	Order of The Tribunal  Heard ld. counsel for both sides.  Both the ld. counsels submits that the directions of the Tribunal has been complied with.	
	Accordingly, contempt proceedings are discharged.	dropped. Notices issued, if any,
	(DR. NANDITA CHATTERJEE) MEMBER(A)	( BIDISHA BANERJEE) MEMBER (J)
:	SS	) 